

**Guest Houses owned by Central Government in States**

1719. SHRI JYOTIRMOY BOSU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) State-wise number of Guest Houses owned by Central Government and others connected with Central Government;

(b) particulars of each Guest House, cost, rent and other expenses;

(c) number of Guest houses constructed during the last six months, State-wise; and

(d) expenditure incurred in connection with the construction and maintenance of each Guest House?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (d). As the information asked for relates to all Ministries as well as others connected with all Ministries, it cannot be replied to in full by this Ministry. However, required information in respect of the guest houses under the administrative control of the Ministry of Works and Housing is being collected and will be laid on the Table of the House in due course.

**Implementation of recommendation of National Commission on Education**

1720. SHRI JYOTIRMOY BOSU: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the names of the States which have either already reformed the examination system or have decided to enact legislations for the purpose on the basis of the recommendations of the National Commission on Education; and

(b) the salient features of the reform effected in the concerned States?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). The Education Commission did not recommend legislation for the reform of the education system. What it recommended was passing of a comprehensive Education Act in each State and Union Territory to deal with all aspects of the problem. The suggestion has been accepted by some State Governments (e.g. Andhra Pradesh) and draft Education Bills are under consideration.

Examination reform does not necessarily need legislation. Attempts to promote it are being made by the University Grants Commission through the Universities and by the National Council of Educational Research and Training through the State Boards of Secondary Education and State Departments of Education.

**Demand for foodgrains by States and actual supply made**

1721. SHRI SUKHDEO PRASAD VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the total demand made by the State Governments for supply of foodgrains from the Central quota during the year 1973-74; and

(b) the actual supply made to each of the State during the period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). A statement showing the demands made by the State Governments/Union Territory Administrations from the Central pool during the year 1973-74 (April to March) and the quantities actually supplied to each State during the same period is laid on the Table of the House. [Placed in Library. See No. LT-6306/74].